

HIGH COURT OF JUDICATURE FOR RAJASTHAN AT JODHPUR

D.B. Civil Writ Petition No. 10663/2021

 Sambhali Trust, A Registered Charitable Trust, Having Its Office At Bungalow No. 1-A, Kn College Road, Rai Ka Bagh, Jodhpur, Rajasthan, Through Its Authorized Representative Sh. Govind Singh Rathore, Aged 38 Years S/o Surendra Singh Rathore, Residing At Bungalow No. 1-B, Kn College Road, Rai Ka Bagh, Jodhpur, Rajasthan

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~ Not

Adaa Khan C/o Md. Akram, Transgender, Aged About 23 Years, Permanent Resident Of Puraana Kabristan Uday Mandir, Jodhpur Rajasthan.

Gunjan Rathore, D/o Dilel Singh, Plot 415, Mahadev Nager, Khokharia, Banar, Jodhpur, Rajasthan

----Petitioners

Versus

- State Of Rajasthan, Through Secretary, Department Of Medical And Health Service, Government Of Rajasthan, Secretariat, Jaipur, Rajasthan
- State Of Rajasthan, Through Secretary, Department Of Social Justice And Empowerment, Government Of Rajasthan, Secretariat, Ambedkar Bhawan, B3/1, Rajmahal Residency Area, Jaipur, Rajasthan.
- 3. Director, Medical And Health Services, Swasthya Bhawan, Tilak Nagar, C-Scheme, Jaipur, Rajasthan.
- 4. Chairman, Transgender Welfare Board, Ambedkar Bhawan, B3/1, Rajmahal Residency Area, Jaipur, Rajasthan

----Respondents

For Petitioner(s) : Mr. Pushkar Taimni

HON'BLE MR. JUSTICE SANGEET LODHA HON'BLE MR. JUSTICE VINIT KUMAR MATHUR

<u>Order</u>

07/09/2021

By way of this writ petition, the petitioners are seeking directions to the respondents to facilitate COVID-19 vaccination for transgenders of the State of Rajasthan.

the Government of India has already issued guidelines for vaccination of transgenders, which is not being adhered to by the State Authorities.

• No The petition is disposed of with the directions to the State Authorities to look into the guidelines already issued by the Government of India vide order dated 20.5.21 and take appropriate steps for vaccination of the transgenders.

(VINIT KUMAR MATHUR),J

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(SANGEET LODHA),J